

**GOVERNMENT OF INDIA  
ENVIRONMENT, FORESTS AND CLIMATE CHANGE  
LOK SABHA**

UNSTARRED QUESTION NO:3453

ANSWERED ON:08.08.2017

GM Mustard

Goud Dr. Boora Narsaiah

**Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:**

- (a) whether the Government has, in principle, taken a decision to give permission for sowing GM Mustard from the coming Rabi season;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether it is true that there is a case pending before the Supreme Court on GM Mustard; and
- (d) if so, the reaction of the Government thereto?

**Answer**

MINISTER FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE

(DR. HARSH VARDHAN)

(a) No, Sir.

(b) Does not arise in view of reply at part (a) above.

(c) & (d) Yes, Sir. A Writ (Civil) Petition 260/2005 regarding Genetically Modified (GM) Crops and related issues along with an Interim Affidavit (IA) 47 related to GM Mustard is pending before the Hon'ble Supreme Court of India. Government of India has filed appropriate replies against WP 260/2005 and related Interim Affidavits including IA 47 and the matter is sub-judice.

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